#### **COURT-I**

# IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

## <u>IA NO. 542 OF 2017 IN</u> <u>APPEAL NO. 205 OF 2017 &</u> IA NO. <u>543 OF 2017</u>

Dated: 25<sup>th</sup> July, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

#### In the matter of:

Simhapuri Energy Limited ... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Ramji Srinivasan, Sr. Adv.

Mr. Matrugupta Mishra Mr. Hemant Sahai Mr. Nishant Kumar Mr. Tushar Bhardwaj

Counsel for the Respondent(s) : Ms. Suparna Srivastava

Ms. Sanjana Dua

Mr. Tushar Mathur for R-2

### **ORDER**

IA NO. 542 OF 2017 (IA for Stay)

We have heard learned counsel for Respondent No.2 for some time. List this Application for further hearing on **26.07.2017 at 2.30 P.M.** 

(I.J. Kapoor) Technical Member

(Justice Ranjana P. Desai) Chairperson